



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WA/360/2014 CAVT. NO. 1650/2014 WITH WP(C)/3594/2014(D/O), FIXED	THE STATE OF ASSAM and 22 ORS Versus ALL ASSAM SECONDARY ADDITIONAL CONTRACTUAL TEACHERS ASSOCIATION and 60 ORS	MR. U K GOSWAMI MR. D BORGOHAIN MS. M BHUYAN MR. P GOHAIN MR. P SAIKIA	MR. P K GOSWAMI (R-1) MR. B P BORAH (R-1) B P BORAH (FOR CAVEATOR) MR. D CHOUDHURY (R 31- 35, 37&40) MRS. J BORAH (R-1) MR. B TAID (R-1) MR. P J DUTTA (R-1)
2	WITH WA/238/2016	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA Versus STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR. P K GOSWAMI MR. B P BORAH MR. P K DAS MR. M U MAHMUD MR. D K SAIKIA MS. B DAS MR. M BORAH	SC, ELEMENTARY EDUCATION ASSTT. S.G.I. SC, SOCIAL WELFARE SC, SSA
3	WITH WA/23/2017	THE STATE OF ASSAM and ANR Versus MOHAN KUTUM and 92 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION ADDL GA, ASSAM MR. A DEKA	MR. P K GOSWAMI (R1-93) MR. B P BORAH (R1-93) MR. B TAID (R 1-93) MR. P J DUTTA (R 1-93)
4	WA/372/2023 CAVT. NO. 08502/023,	THE MANAGING COMMITTEE OF CHAPANALA CO-OPERATIVE SOCIETY LTD. Versus SRI LAMBUDHAR GOGOI AND 6 ORS	MR. R K DUTTA MS. P SAHARIA MR. J K BORDOLOI	SC, CO OP GA, ASSAM MR. P MAHANTA MR. R B GOHAIN FOR CAVEATOR
5	WP(C)/3239/2023	ABDUL MOTALEB AND 147 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S U AHMED MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, SEC. EDU. SC, FINANCE
6	WITH WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE

7	WITH WP(C)/2445/2022	BABUL DAS AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
8	WITH WP(C)/4092/2023	ACHYUT CHANDRA DAS AND 290 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. S U AHMED MS R P AHMED MD. ANARUL ISLAM A R HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
9	WA/221/2024 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
10	WITH WA/422/2024	THE STATE OF ASSAM Versus SHRI DIPANKAR KALITA	DIPANKAR NATH SR. GA ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C
11	WA/414/2024 FIXED	NEELAM SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY(R-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10,11) MR. M K SARMA(R-8) MR. M DAS(R-7) MR. A DAS (R-7) MS. P BORAH(R-9,10,11) MR G DAS(R-8) B KRISHNA (R-8) MR S.K. KASHYAP(R-8)

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
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15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 1

[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./6/2023 WITH Review.Pet./19/2023 (D/O), Review.Pet./34/2023 (D/O), Review.Pet./35/2023 (D/O) AND WP(C)/7301/2018 (D/O)	PONJIT DOWARA Versus MANOJ KR. UPADHAYAY AND 14 ORS	MR. J SAIKIA MR. S BORTHAKUR MS. S KAKATI MR. D GOGOI	GA, ASSAM MR. P K MAZUMDAR (r-3)
2	Review.Pet./25/2024 WITH WA/22/2021 (D/O)	UNION OF INDIA Versus SRI HARI MOHAN ROY	MRS. A GAYAN	
3	I.A.(Civil)/237/2025 WITH WA/133/2023 (D/O) in WA/133/2023	THE STATE OF ASSAM Versus NUR HUSSAIN MOLLAH	MR. K KONWAR MR S DUTTA	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/3449/2020 FIXED	SUMANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC, SSA MR. D. K. ROY, SC, SEBA SC. A.S.S.A.
2 WP(C)/4740/2020 CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
3 WP(C)/4239/2021 FIXED	SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR. R DHAR, SC, BODOLAND WELFARE DEPTT. SC, BTC SC, FINANCE DEPTT.
4 WP(C)/4274/2021 FIXED	HIRALAL RAMCHIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
WITH I.A.(Civil)/1129/2025 in WP(C)/4274/2021	HIRALAL RAMCHIARY Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MS S A KHALIFA	SC, BTC
5 WP(C)/3521/2022 FIXED	MD.AZIZUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, SSA
6 WP(C)/2821/2023 FIXED	DR. KARUNA CHAMARIA NEE GOENKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A DEKA MR N SARMA MR A CHAKRABORTY MS D MAHANTA MS N NEWME	SC, HIGHER EDU SC, U G C
7 WP(C)/4164/2023 FIXED	RAMEN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, HIGHER EDU MR R DHAR (R-4,5) SC, FINANCE

8	WP(C)/2316/2024 FIXED	DR. NISHA TOTEJA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED K AHMED	MR. R B PHOOKAN R SARMAH MR H GUPTA MR. S K SAIKIA(R-5) MS M KAKOTY MR K J HAZARIKA MR D.S. BHATTACHARYA (R-5) DY.S.G.I.
	WITH I.A.(Civil)/3800/2024 in WP(C)/2316/2024	DR. NISHA TOTEJA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
	WITH I.A.(Civil)/414/2025 in WP(C)/2316/2024	DR NISHA TOTEJA Versus THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY SWAMAGAT PRANAM SHARMA MS U SHARMA K AHMED	MR H GUPTA DY.S.G.I.
9	WP(C)/1410/2025 FIXED	JANGDAO BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
ORDERS				
10	Review.Pet./51/2025 IN WP(C)/1034/2021 (D/O), FIXED	DR. DIPANJALI SAIKIA AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D P CHALIHA (r-11) SC, T U K U AHMED(R-10) MS P SARMA(R-10) MR. U P CHALIHA (r-11) MS M ROY (r-11) DY.S.G.I. SC, U G C SC, G U SC, DIB. UNIVERSITY SC, ASSAM UNIVERSITY
11	Cont.Cas(C)/110/2025 FIXED	BIKASH PURKAYASTHA Versus SMT. MAMATA HOJAI	MRS. P GOSWAMI MS. A BORO	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
HEARING				
12	WP(C)/635/2023 PART-HEARD, FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
	WITH WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
	WITH WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
16	WP(C)/4615/2016 FIXED, WITH LCR	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. S CHAKRABORTY (Amicus curiae for R-2)) MR. R THAKURIA (R-2)
17	WP(C)/1738/2022 FIXED	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. D K KOTOKY (R-9) MR. S K MEDHI (R-3) MR. N D SARMA (R-9) A RAHMAN (R-9)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1514/2025 WITH OFFICE NOTE, FIXED	PUSHPAJIT PURKAYASTHA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P BORA MS. N SHYAMAL MR M SAHEWALLA MS T J SAHEWALLA	SC, CBI
MOTION				
2	Crl.Pet./577/2025	ANINDITA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. T DAS MR. H ALI	PP, ASSAM
3	Crl.Pet./578/2025	THE AUTHORIZED OFFICER, HDFC BANK Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	PP, ASSAM
4	Crl.Pet./579/2025	PRANESWAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MR. J KALITA MS S A KHALIFA	PP, ASSAM
ADMISSION				
5	Crl.Pet./458/2025 FIXED	SRI SUBRATA DAS Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR. K K HANDIQUE (R-2) MS. M BORA (R-2) PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./3462/2024 WITH CASE RECORD(SCANNED COPY), B/O	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
7	Bail Appln./3880/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI LAKENDRA BASUMATARY Versus THE STA OF ASSAM	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
8	Bail Appln./3909/2024 FIXED	BABA HAZARIKA Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA MR P S RAJA	PP, ASSAM
9	Bail Appln./857/2025 FIXED	RIYAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
10	Bail Appln./897/2025 WITH CASE RECORD(SCANNED COPY), FIXED	FAZAR ALI AND ANR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	PP, ASSAM

11	Bail Appln./1121/2025 WITH CASE RECORD(SCANNED COPY), FIXED	NAYAN DAS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
12	Bail Appln./1153/2025 FIXED	RASHID HOQUE Versus THE UNION OF INDIA	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	SC, NCB
13	Bail Appln./1167/2025 WITH CASE RECORD(SCANNED COPY), B/O	DULAL HIRA Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./1250/2025 FIXED	SRI ARUP BORUAH Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
15	Bail Appln./1253/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AVDHESH KUMAR ROY AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA A SAHA	PP, ASSAM
16	Bail Appln./1439/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HAI @ NENGA Versus THE STATE OF ASSAM AND ANR	MR. T N DAS MS PURABI DEKA MR KRISHNANGSHU B MS JUTISMITA DAS	PP, ASSAM

BAIL HEARING

17	AB/310/2025 FIXED	KANGKAN KAUSHIK KASHYAP Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
18	AB/523/2025 FIXED	NIZAMUDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
19	AB/557/2025 FIXED	SRI JAYANTA KALITA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM
20	AB/759/2025 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM

ORDERS

21	Crl.Pet./446/2025 FIXED	MR RANIX DAS Versus THE STATE OF ASSAM AND ANR.	MR I S MAZUMDAR	PP, ASSAM
22	Crl.Pet./455/2025 FIXED	PRANJU DUTTA HAZARIKA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH IV

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1347/2025 FIXED	KISHORE DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J KHATANIAR	SC, HEALTH SC, FINANCE DEPTT. SC, PWD
<u>ADMISSION</u>				
2	WP(C)/2002/2023 FIXED	ANUP TRADE AND TRANSPORT (P) LTD Versus UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r-2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
3	WP(C)/574/2024 FIXED	BIDINTHA KACHARI Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC
4	WP(C)/3938/2024 FIXED	NIRMAL MUKHERJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL D J CHAKMA	GA, ASSAM SC, GAD SC, PWD
5	WP(C)/1132/2025 FIXED	M/S AROON AVIATION SERVICES PRIVATE LIMITED Versus UNION OF INDIA AND 4 ORS	MR. N DEKA MR. M GOGOI	MR. A DEKA (R-4) MR. S S ROY (C.G.C) MR. S BORTHAKUR(R-4) SC, NF RLY
<u>ORDERS</u>				
6	WP(C)/1597/2024 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
7	I.A.(Civil)/1464/2025 FIXED in WP(C)/1080/2025	M/S J P BORGOHAIN Versus OIL AND NATURAL GAS CORPORATION	MR. R B PHOOKAN MS. D DAS	MR S CHAKRABORTY MR. U S BORA (R-5)

WITH
[WP\(C\)/1080/2025](#)
CAVT. NO. 017520/25,N

MS J P BORGOHAIN
Versus
OIL AND NATURAL GAS CORPORATION

MR. R B PHOOKAN
MS. D DAS

MR S CHAKRABORTY
MR. U S BORA (R-5)
FOR CAVEATOR

8 **WITH**
[WP\(C\)/1230/2025](#)
CAVT. NO. 01772/025,

M/S. SANJIB KAKATY
Versus
OIL AND NATURAL GAS CORPORATIO

MR. D DAS SR. ADV
MR H K SARMA
MS. S YASMIN
MS K BHATTACHARYYA

MR S CHAKRABORTY
MR. U S BORA (R-4)
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2568/2025 B/O	FAZAR ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. R THADANI MR. A HUSSAIN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, HEALTH
ADMISSION			
2 WP(C)/2361/2024 PART-HEARD, FIXED	PALLABI SAIKIA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, AG (A AND E) GA, ASSAM SC, A.H and V. DEPT. SC, FINANCE SC, PENSION
3 WP(C)/1306/2022 FIXED	SARWAN KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK	ASSTT.S.G.I.
4 WP(C)/4853/2024 B/O	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
WITH I.A.(Civil)/3881/2024 in WP(C)/4853/2024	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
5 WP(C)/5619/2024	HIMASHMI SAIKIA AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, NHM SC, HEALTH AND F W
HEARING			
6 WP(C)/379/2017 PART-HEARD, WITH LCR	DULAL KUMAR TALUKDAR and ANR. Versus THE MANAGEMENT OF ASSAM CARBON PRODUCT LTD	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID
7 WP(C)/4771/2017	ON THE DEATH OF KIRAN CHANDRA DEKA HIS WIFE DEBABALA DEKA Versus THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS.	MR.K R PATGIRI MS.C DAS	MR.P N GOSWAMI SC, Assam Co-op. Apex Bank.

8	WP(C)/3107/2018	KARTICK SARKAR Versus THE UNION OF INDIA AND 4 ORS.	I HASIEB MR. H RAHMAN	MR G GOSWAMI SC, NF RLY
9	WP(C)/1405/2023 FIXED	SACHINDRA NATH MISRA Versus THE KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 3 ORS.	MR. K N CHOUDHURY MR. T J MAHANTA MR. R M DEKA MR D MAHANTA N GAUTAM	MR. A M BORA MR. N NATH (r-1 TO 4) MR N TALUKDAR (r-1 TO 4) MS. C CHOUDHURY MR. R BARTHAKUR MR. M S HUSSAIN
10	WP(C)/5372/2023 FIXED	RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. S C KEYAL (r-2,4) GA, ASSAM
11	WITH Cont.Cas(C)/115/2024	RATHINDRA NATH SARMA PATHAK Versus PRASANTA JYOTI GOSWAMI	MS. J DEKA MS. A TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
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14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



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[For Tuesday, 20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/7685/2019 WITH LCR	MANIK KARMAKAR Versus UNION OF INDIA AND 5 ORS	MR P C DEY MR S CHAKRABORTY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 WP(C)/3229/2020	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD
3 WP(C)/5189/2020 WITH LCR	AZIM UDDIN AHMED Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4 WP(C)/5191/2020 WITH LCR	KADHBANU NESSA @ KADHBANU Versus THE UNION OF INDIA AND 9 ORS.	MR. M HUSSAIN MD. I H KHAN MR M U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 WP(C)/5200/2020 WITH LCR	MADAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MR. D J BORAH	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6 WP(C)/5212/2020 WITH LCR	TAHURA KHATUN @ JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7 WP(C)/5312/2020 WITH LCR	SITUL MULLAH @ SITOL MIA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8 WP(C)/5328/2020 WITH LCR	FULJAN NESSA @ JAMELA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/5329/2020 WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/5368/2020 WITH LCR	REJIA KHATUN @ REJIA BEGUM @ REJIYA BEWA Versus THE UNION OF INDIA AND 5 ORS	MR. A HUSSAIN MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/5376/2020 WITH LCR	SUMITRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR P BHARDWAJ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/4867/2024 WITH LCR	SHAHADAT MIAH @ SAHADUR ISLAM Versus THE UNION OF INDIA AND 9 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/7059/2024 WITH LCR	BASATAN NESSA @ BASATON NESSA Versus UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
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14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



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[For Tuesday,20th May 2025]

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1152/2025	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1291/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ATIQUR RAHMAN @ ATIKUR RAHMAN @ ATIKUR RAHAMAN Versus THE UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
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14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4488/2023 B/O	ABHIJIT KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR B P BORAH MR P J DUTTA MR H MAZUMDER DIKSHITA DEKA	SC, FOREST GA, ASSAM
2	WP(C)/181/2024 FIXED	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
3	WP(C)/6741/2024 FIXED	BILAYET HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR. S R BARBHUIYA (R-4) SC, SEC. EDU. SC, FINANCE
ORDERS				
4	Cont.Cas(C)/708/2023 FIXED	SHAHANAZ PARBIN Versus SURANJANA SENAPATI	MR N SARMA	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
5	Cont.Cas(C)/551/2024 FIXED	KISHOR KUMAR NATH Versus NARAYAN KONWAR	MR S BORTHAKUR MR D C NATH MR. M MONDAL	MR. D SAIKIA (R-1) MR S M T CHISTIE(R-1) MR. U SARMA(R-1)
6	Cont.Cas(C)/553/2024 FIXED	JAYANTA DAS Versus NARAYAN KONWAR	MR S BORTHAKUR MR D C NATH MR. M MONDAL	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAR
7	Cont.Cas(C)/113/2025 B/O	SMTI SABITA NUNISA AND ANR Versus THAI TSHO DAW DAULAGUPU	MR. P BORDOLOI MS M NIROLA	
HEARING				
8	WP(C)/4379/2012	SMT. KHARGESWARI BASUMATARI and Ors Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.D SARMAH MR.A SARMA MR.T BARUAH MR.S DUTTA MRM P GOSWAMI	MR.P K ROY SC, F C I

9	WP(C)/2894/2013	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
10	WP(C)/2016/2018	MUSAHID ALI Versus THE APPELLATE AUTHORITY CUM THE ZONAL MANAGER, UCO BANK AND 4 ORS.	MR A M MAZUMDAR MR. S. K. DAS MR R ISLAM MR D N SARMAH	SC, UCO BANK MR. M SARMA
11	WP(C)/3317/2019	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	MR B K SINGH (r-1 to 4) SC, F C I MR. A GAYAN (r-1 to 4) GA, AP
	WITH I.A.(Civil)/3254/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MR B K SINGH MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
	WITH I.A.(Civil)/3609/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
12	WP(C)/2584/2020	DHARMESWAR BORA Versus THE ASSAM GRAMIN VIKASH BANK AND ANR	MR A UPADHYAY MR. P UPADHYAY	MR. A GANGULY (r-1) MR. A DHANUKA (r-1) SC, A G V B
13	WP(C)/1154/2023	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL
14	WP(C)/1350/2023	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM
15	WP(C)/4453/2023	ABDUL TALEB Versus THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM
16	WP(C)/6736/2023	GOUTAM KUMAR MANDAL Versus THE UNION OF INDIA AND 3 ORS	MD K RAHMAN MR. SAIDUL ALOM	DY.S.G.I.
17	WP(C)/2709/2024 WITH WP(C)/141/2024 (D/O)	ARUN SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MS. B SARMA DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025

8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/1077/2023 WITH LCR 4 FILES. P.B-2. FIXED. in CrI.A./408/2023	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH CrI.A./408/2023	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	MR. H ALI(R-2) B BARMAN (R-2) PP, ASSAM
2	CrI.A./22/2025 WITH LCR 4 FILES. FIXED.	ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
	WITH I.A.(CrI.)/58/2025 in CrI.A./22/2025	ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
3	CrI.A./426/2024	MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/1246/2024 in CrI.A./426/2024	MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	CrI.A./15/2025	JAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM

WITH
[I.A.\(CrI.\)/36/2025](#)
in CrI.A./15/2025

JAKIR HUSSAIN @ JAKIR HUSSAIN
Versus
THE STATE OF ASSAM

MR H R A CHOUDHURY
MR. N UDDIN
MR. M ISLAM
MS. S SULTANA
MR S K CHHETRY

PP, ASSAM

5 [CrI.A./58/2025](#)
FIXED.

HUSSAIN AHMED LASKAR
Versus
THE STATE OF ASSAM

MR. A CHAUDHURY
MR. P K DAS
MR. D BORA
MR. N MAHAJAN

PP, ASSAM

WITH
[I.A.\(CrI.\)/142/2025](#)
in CrI.A./58/2025

HUSSAIN AHMED LASKAR
Versus
THE STATE OF ASSAM

MR. A CHAUDHURY
MR. P K DAS
MR. D BORA
MR. N MAHAJAN

PP, ASSAM

HEARING

6 [CRL.A\(j\)/91/2019](#)
7 Y 3 M 24 D :WITH LCR 5 FILES.
P.B-2.

NIPAM PHUKAN @ PETAI
Versus
THE STATE OF ASSAM

MR. RAKESH SARMA,
AMICUS CURIAE

PP, ASSAM

WITH
7 [CRL.A\(j\)/74/2019](#)
7 Y 3 M 24 D :

PRABIN PHUKAN @ BIRA
Versus
THE STATE OF ASSAM

MR. A. KALITA (AMICUS
CURIAE)

PP, ASSAM

8 [CrI.A./206/2020](#)
WITH LCR 6 FILES. P.B-2.

SRI SANJIB MAHALI @ SANJIB MAHILI
Versus
THE STATE OF ASSAM AND ANR

MR. S C BISWAS
MS A DAS
MS S SENGUPTA

PP, ASSAM

9 [CRL.A\(j\)/25/2021](#)
7 Y 1 M 15 D :WITH LCR 6 FILES.
P.B-2.

MEGHA TIMUNG
Versus
THE STATE OF ASSAM

MR. B PRASAD, AMICUS
CURIAE

PP, ASSAM

10 [Mat.App./22/2023](#)
WITH LCR. FIXED.

XXXXXXX
Versus
XXXXXXX

MR. K BHATTACHARJEE
MS B TALUKDAR

MS. B BHUYAN(AMICUS
CURIAE)

11 [CRL.A\(j\)/41/2024](#)
(9 YRS, 8 MM,27 DAYS) WITH LCR
11 FILES. P.B-2.

AC/2007 SRI R SARVANAN
Versus
THE STATE OF ASSAM AND ANR

MS. B SARMA

PP, ASSAM

WITH
[I.A.\(CrI.\)/383/2024](#)
in CrI.A(j)/41/2024

AC/2007 SRI R SARVANAN
Versus
THE STATE OF ASSAM AND ANR

MS. B SARMA

PP, ASSAM

12 [CrI.A./77/2024](#)
WITH LCR 4 FILES. P.B-2

JAFOR ALI
Versus
THE STATE OF ASSAM AND ANR.

MS. R CHOUDHURY
MR. A AHMED
U U KHAN
MS. B. HAZARIKA
MR. D P MANDAL (r-2)
MR. L R MAZUMDER(R-2)
MR. A ISLAM(R-2)
MR E HUSSAIN(R-2)
MR A.THAKURIA (R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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[For Tuesday,20th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH III

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
1	WP(C)/381/2015 PART-HEARD, FIXED	SUMIT PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	DR. B AHMED (r-4) MS. D S NEOG (SC, CO- OPERATION DEPTT.) MR. N HAQUE (R-5,6) MR. S BANIK MR. A K AZAD (r-4) MR M HUSSAIN (R-5,6) MR. A S TAPADER (R-4 to 6) C M DEKA (R-4 to 6) MR M AHMED
2	WP(C)/3125/2024 PART-HEARD, FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
	WITH I.A.(Civil)/170/2025 in WP(C)/3125/2024	THE STATE OF ASSAM AND 2 ORS Versus MOONSOON BARKAKOTI AND 4 ORS	DIPANKAR NATH	MR. J PATOWARY
3	WP(C)/8200/2022 FIXED	SHANKAR DAS Versus THE UNION OF INDIA AND 5 ORS .	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	MS. B SARMA DY.S.G.I.
4	WP(C)/2893/2023 FIXED	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) MR D DEKA (R-3) SC, INDUSTRIES AND COMMERCE
5	WP(C)/1528/2024 FIXED	MOHAN ENGTI Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM SC, AG

6	WITH WP(C)/6328/2016	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,5) MR P NAYAK,SC, FINANCE
7	WP(C)/3534/2024 FIXED	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LIMITED AND 3 ORS	MR. S BISWAS MS S BORUAH MS D DEVI A GHOSAL	SC, APDCL SC, APGCL
8	WITH WP(C)/1512/2024	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. S BISWAS MS S BORUAH MS D DEVI	SC, APGC
9	WP(C)/5988/2024 FIXED	KANDARPA KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM
HEARING				
10	WP(C)/6452/2022 PART-HEARD, FIXED	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
11	WITH WP(C)/2246/2012 CAVT. NO. 575/12	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MR H K DAS MR.A BARUAH MS D MAHANTA MR N K SARMA MR N K SARMA	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
12	WITH WP(C)/2613/2012 CAVT. NO. 575/2012	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MS D MAHANTA MR N K SARMA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
13	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
14	WP(C)/6514/2014 FIXED	SMTI HANUFA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
15	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM

16	WP(C)/2479/2022 FIXED	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR B D DAS MR H K SARMA MRS R DEKA MR D DAS MR J LOTHAR	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
17	Review.Pet./83/2023 IN Arb.P./4/2014 (D/O)	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	MR. S SAHU MS A ROY
18	Arb.P./14/2024	M/S RKE-SHIMRAY (JV) Versus UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
19	WP(C)/6751/2024 FIXED	TARUN GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
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19)	MR I AHMED	22-05-2025	To	23-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1219/2025 WITH OFFICE NOTE, FIXED	SEKHABAR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
ADMISSION				
2	Crl.Pet./1199/2018 FIXED	PRANABIKA MAHANTA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. SARFRAZ NAWAZ, AMICUS CURIAE (R-2) PP, ASSAM
3	Crl.Rev.P./487/2023 WITH LCR 1 FILE, FIXED	RUSHNA BEGUM Versus MD AJIR UDDIN AND ANR	MR. A MANNAF MD. A S ALI	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR (R-1) MS. S. DEY (R-1) PP, ASSAM
4	Crl.Rev.P./461/2024 FIXED	BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN	PP, ASSAM
5	Crl.Rev.P./497/2024 FIXED	BIKRAM CHETRI Versus POONAM CHETRI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	MR A TEWARI MRS R KAKATI MS. M PATHAK J KOTOKY MR. A CHETIA
6	Crl.Pet./1352/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	PRASUN BANIK Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH MR. R J DAS	MR. B D CHOWDHURY (R-2) SABNAM AHMED (R-2) PP, ASSAM
7	Crl.Pet./1591/2024 FIXED	SUMAN DEVI MAHATO Versus THE STATE OF ASSAM AND ANR	MR U CHAUDHURY MR. ABHIJIT MENA MR. S BASUMATARY RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM
8	Crl.A./176/2025	MAINA HAZARIKA KAKATI Versus THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY P D CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/503/2025 in Crl.A./176/2025	MAINA HAZARIKA KAKATI Versus THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY P D CHOUDHURY	PP, ASSAM

BAIL HEARING

9	AB/672/2025 FIXED	SRI SURENDRA CHAUHAN AND ANR Versus THE STATE OF ASSAM	MRS. P BARMAN (BORKAKOTI)	MR S SHARMA (INFORMANT) U PRASAD(INFORMANT) PP, ASSAM
<u>ORDERS</u>				
10	Crl.A./73/2017 WITH LCR 5 FILES, B/O	TANMAY BORA Versus THE STATE OF ASSAM AND ANR	MR.D SARMA MR.N C KALITA MRA UPADHYAY MR.P UPADHYAY MRT BORA	PP, ASSAM
11	WITH Crl.A./301/2015	SRI DEBA KR. BORAH Versus THE STATE OF ASSAM and ANR	MR.P K GOGOI MR.B BURAGOHAIN MR.J P KACHARI	PP, ASSAM
12	WITH Crl.A./333/2015	SRI RATUL BARUAH Versus THE STATE OF ASSAM and ANR	MR.S K SAHARIA S K PODDAR MS.A BEGUM MR.M DAS MR.M K DAS	PP, ASSAM
13	WITH Crl.A./96/2016	SRI KISHAN SONAR Versus THE STATE OF ASSAM and ANR	MR.S K SAHARIA MR.M DAS	PP, ASSAM
14	I.A.(Crl.)/226/2024 WITH LCR 5 FILES, OFFICE NOTE, FIXED in Crl.A./61/2024 WITH Crl.A./61/2024	SADDAM HUSSAIN @ SAMSUL ALOM BARBHUIYA Versus THE STATE OF ASSAM AND ANR SADDAM HUSSAIN @ SAMSUL ALOM BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR. T J MAHANTA MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM MS. R B BORA (r-2) MS. R B BORA (r-2) MS. D GHOSH (r-2) MR. M AHMED (r-2) MS H BETALA (r-2) MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM
15	I.A.(Crl.)/1271/2024 WITH LCR 3 FILES,OFFICE NOTE, P.B.-2, FIXED in Crl.A./441/2024 WITH Crl.A./441/2024	ASMA BEGUM Versus THE STATE OF ASSAM AND ANR ASMA BEGUM Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. SUDAKSHINA K. MS. A BEGUM MS S BEGUM MS N SULTANA MS. S K NARGIS MS. SUDAKSHINA K. MS. A BEGUM MS S BEGUM MS N SULTANA	MR D K BHATTACHARYYA, AMICUS CURIAE (R2) PP, ASSAM MR D K BHATTACHARYYA, AMICUS CURIAE (R2) PP, ASSAM
16	I.A.(Crl.)/106/2025 WITH OFFICE NOTE, FIXED in Crl.A./43/2025 WITH Crl.A./43/2025	KAMAR UDDIN @ KAMARUDDIN Versus THE STATE OF ASSAM AND ANR KAMAR UDDIN @ KAMARUDDIN Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA F K R AHMED MRS. H THAKURIA	PP, ASSAM PP, ASSAM
17	I.A.(Crl.)/500/2025 in Crl.Rev.P./3635/2025 WITH Crl.Rev.P./3635/2025 (Filing Number) WITH I.A.(Crl.)/3636/2025 (Filing Number)	SMTI KRISHNA SINGHA Versus THE STATE OF ASSAM SMTI KRISHNA SINGHA Versus THE STATE OF ASSAM SMTI KRISHNA SINGHA Versus THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN Anowar Hussain Anowar Hussain	PP, ASSAM

18	I.A.(CrI.)/502/2025 in CrI.Rev.P./1767/2025 WITH CrI.Rev.P./1767/2025 (Filing Number)	MD. SAMAD ALI AND ORS Versus STATE OF ASSAM AND ANR MD SAMAD ALI AND ORS Versus THE STATE OF ASSAM AND ANR	MR S N KRISHNATRAYA G L BORA S CHOUDHURY MR SUSMIT NRIPANKA KRISHNATRAYA	PP, ASSAM
19	I.A.(CrI.)/504/2025 in CrI.A(j)/4182/2025 WITH CrI.A(j)/4182/2025 (Filing Number) WITH I.A.(CrI.)/4183/2025 (Filing Number)	BADRI YADAV Versus THE STATE OF ASSAM AND ANR. SRI BADRI YADAV Versus THE STATE OF ASSAM SRI BADRI YADAV Versus THE STATE OF ASSAM	MRS. S KHATANIAR FOR LEGAL AID MRS SANGEETA KHATANIAR MRS SANGEETA KHATANIAR	PP, ASSAM
20	I.A.(CrI.)/505/2025 in CrI.A./4114/2025 WITH CrI.A./4114/2025 (Filing Number) WITH I.A.(CrI.)/4116/2025 (Filing Number)	POLTU GOWALA @ BISHAL Versus THE STATE OF ASSAM AND ANR. POLTU GOWALA ALIAS BISHAL Versus THE STATE OF ASSAM POLTU GOWALA ALIAS BISHAL Versus THE STATE OF ASSAM	MR. B B KAKATI MR BIDYUT BIKASH KAKATI MR BIDYUT BIKASH KAKATI	PP, ASSAM
HEARING				
21	CrI.Rev.P./457/2012 WITH LCR 8 FILES, FIXED	BINOY KUMAR LAL Versus THE STATE OF ASSAM	MR.B K PURKAYASTHA MR.N D SARMA MR. N MAHAJAN, AMICUS CURIAE MR.Z AHASAN	PP, ASSAM
22	CrI.A./368/2013 WITH LCR 5 FILES, B/O	PANNALAL DEY and ANR. Versus STATE OF ASSAM	MR.S K SAHARIA MR.A SAHAD S K PODDAR MR.M DAS	PP, ASSAM
23	CrI.Pet./928/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	GOUTAM KUMAR BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH	MR A SHARMA PP, ASSAM
24	CrI.A./107/2021 WITH LCR 3 FILES, B/O	SMTI. RUNU DEVI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
25	WITH CrI.Rev.P./92/2020	SMT. RUNU DEVI Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
26	CrI.A./114/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED WITH I.A.(CrI.)/391/2024 in CrI.A./114/2024	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA Versus THE STATE OF ASSAM AND ANR. MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	MR SARFRAZ NAWAZ, (AMICUS CURIAE, R2) PP, ASSAM PP, ASSAM
27	CrI.A./439/2024 WITH LCR 4 FILES, FIXED	JAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	MR. SURAJIT DAS, AMICUS CURIAE(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2729/2021 PART-HEARD, FIXED	DEVI PRASAD GHIMIRE Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR	SC, ELEM. EDU SC, BTC SC, FINANCE
2 WP(C)/5327/2023 PART-HEARD, FIXED	TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
3 WP(C)/1010/2020 FIXED	SUNAYAN DEKA Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
4 RFA/13/2025 FIXED	JULIMONI KALITA @ DEKA Versus AJAY DEKA AND 2 ORS. A	MR B P BORAH MR P J DUTTA MR J. B. CHOUDHURY	MR. O P BHATI MR T C DAS(R- 1 TO 3) MR. P SARMA(R- 1 TO 3) S. K. GUPTA(R- 1 TO 3)
BAIL HEARING (BA)			
5 Bail Appln./174/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MS F INTAZ MR Z HUSSAIN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
WITH 6 Bail Appln./334/2025	ABU BAKKAR SIDDIQUE @ ABU BAKKER SIDDIQUE Versus THE STATE OF ASSAM	MR A H AHMED MR. S I TALUKDAR	PP, ASSAM
ORDERS			
7 I.A.(Civil)/4053/2024 WITH LCR, FIXED in MACApp./321/2021	SMT ANOWARA BEGUM Versus FOREST AND ENVIRONMENT DEPARTMENT G	MR D MONDAL	MR. M MORE

	WITH MACApp./321/2021	FOREST AND ENVIRONMENT DEPARTMENT Versus SMT ANOWARA BEGUM AND 4 ORS	MR. M MORE	MR. R GOSWAMI (r-5) MR D MONDAL (R-1) MS. M SAIKIA (r-5) MS. P BORTHAKUR (r-5)
8	WITH MACApp./23/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus SMTI ANOWARA BEGUM AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL MR. M MORE MR. M MORE MR S RAHMAN
	WITH I.A.(Civil)/103/2019 in MACApp./23/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus SMTI ANOWARA BEGUM AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
		HEARING		
9	RSA/99/2015 PART-HEARD, FIXED, WITH LCR	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGOHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
10	WP(C)/4151/2017 PART-HEARD, FIXED	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
11	MFA/68/2015 CAVT. NO. 1221/2015 WITH LCR, FIXED	UNION OF INDIA and ANR Versus M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.A GOYAL FOR CAVEATOR
12	WITH MFA/74/2017 WITH LCR CAVT. NO. 1747/2016	UNION OF INDIA and ANR Versus M/S DINESH SALES CORPORATION	MS.R BARUAH MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.M ACHARYYA MS.U CHAKRABORTY	MR.K P MAHESWARI FOR CAVEATOR
13	RFA/59/2017 WITH LCR, FIXED	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	MR G N SAHEWALLA(R-1,2) MR.A SARMAH(R-3) MR. M SHARMA (R-1,2) MS. S YASMIN(R-1,2)
	WITH I.A.(Civil)/1444/2017 in RFA/59/2017	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	
14	RSA/7/2018 CAVT. NO.1564/2017 WITH LCR	ON THE DEATH OF ISLAMUDDIN AHMED HAZARIKA, HIS LEGAL HEIRS Versus NAZIM AHMED HAZARIKA	MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	MR S S DEY MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. A R SHOME(r-2) MR. A R SHOME(r-2) MR. M HUSSAIN MS F INTAZ FOR CAVEATOR

	WITH CO/1/2019 in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR Versus ON THE DEATH OF SRI ISLAMUDDIN AHMED HAZARIKA, HIS LEGAL HEIRS	MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. M HUSSAIN MS F INTAZ FOR CAVEATOR
	WITH I.A.(Civil)/111/2019 in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR Versus SRI ISLAMUDDIN AHMED HAZARIKA	MR. P J SAIKIA	
15	RFA/156/2018 WITH LCR	SRI PARIKHIT PATHAK @ PARIKHA PATHAK Versus SMTI. SUNITA PATHAK	MR. S K SAHARIAH MR. M DAS	MR. B J MUKHERJEE MR. S BISWAS
16	MACApp./965/2018 WITH LCR	SRI RABIN TALUKDAR Versus M/S NATIONAL INSURANCE CO. LTD. and ANR.	MRS. M BARUAH MR. M DEKA MR. K KALITA MR. D NATH	MS. S ROY (R-1) MS. D BHARALI (R-2) MS. A DAS (R-1) MS. A THAKURIA
17	RFA/26/2019 CAVT. NO.0058/2019 WITH LCR	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K K MAHANTA MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. K SINGHA MR. S G BHATTACHARJEE MR. M KASHYAP MR. A SALAMUDDIN	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
18	WITH RFA/25/2019 CAVT. NO. 0058/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. S G BHATTACHARJEE MR. M KASHYAP	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
	WITH I.A.(Civil)/774/2019 in RFA/25/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K L GUPTA MR. S G BHATTACHARJEE	GA, ASSAM MR. B SARMAH SC, NF RLY FOR CAVEATOR
19	RFA/15/2024 WITH LCR, FIXED	LATA KHANDELWAL Versus GOPAL BARUAH	MS. M GAUR MS. M GAUR	MR. A GANGULY MS. M ROY MR T CHHETRI
20	RFA/28/2024 WITH LCR, FIXED	K. LAKSHMITON SINGHA Versus BIJOY BHUSHAN DAS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	MR. D MOZUMDER MR GAURAV R DUTTA MR. D MAZUMDAR
21	RFA/71/2024 WITH LCR, FIXED	MADHURI GOSWAMI SARMA AND 3 ORS Versus ALAKA DUTTA B	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR MS D DUTTA
	WITH I.A.(Civil)/3742/2024 in RFA/71/2024	MADHURI GOSWAMI SARMA AND 3 ORS Versus ALAKA DUTTA B	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/84/2011 WITH LCR, FIXED	NABA KUMAR SARMA and ANR Versus ON THE DEATH OF SMTI. RENU DAS, HER LEGAL HEIRS and ORS	MR. S P ROY MR.T ISLAM MD.A HUSSAIN MR A K RAI MS K GOGOI MS. N RAI MR K F VIZO MD.A WAHED	MR.N CHAKRABORTY MR.S NATH MR. D MAZUMDAR MR.C GOSWAMI MR.R MEDHI
2	RSA/79/2014 CAVT. NO. 1440/2013 WITH LCR, FIXED	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	WITH MC/744/2014 in RSA/79/2014	LALIT KALITA Versus SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
3	RSA/80/2014 WITH LCR CAVT. NO. 1439/2013	LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
	WITH MC/746/2014 in RSA/80/2014	LABANYA KUMAR DAS Versus GAYATRI DEVI and 12 ORS.	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR

4	MACApp./126/2014 WITH LCR, FIXED	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
5	WITH MACApp./127/2014 WITH LCR	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
6	WITH MACApp./128/2014 WITH LCR	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
<u>ADMISSION</u>				
7	WP(C)/1481/2024 (AT 1:00 PM), PART-HEARD, FIXED, IN CAMERA	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM MR. K GOGOI MR. S SAHU MR. M ISLAM (R7) MR M CHETIA SC, HEALTH
<u>ORDERS</u>				
8	MACApp./319/2017 WITH LCR, FIXED	MD ASAB UDDIN @ MD KASAMUDDIN Versus MD NAZIM HIKMAT ALI AHMED and 2 ORS	MR.S H RAHMAN MR.D A KAIYUM MR.K ISLAM MR.E HUSSAIN	MR.R GOSWAMIR-3 MS.M SAIKIA(R-3) MS.P BORTHAKUR(R-3)
	WITH I.A.(Civil)/1343/2025 in MACApp./319/2017	MD ASAB UDDIN ALIAS MD KASAMUDDIN Versus MD NAZIM HIKMAT ALI AHMED AND ORS	MR. S H RAHMAN	MR. R GOSWAMI

HEARING

9	RSA/293/2010 WITH LCR	KAMAL PRASAD CHAKRABORTY, Versus DAKHIN HAIBORGAON NATYA SAMITY and 2 ORS,	MR. B R DEY MR S DEY MR.D SUR MR. T ROY MS.D SINHA MS. B SARKAR MR S DEY MR P K DEBROY MS P SEN MR.M K JAIN	MR.R P KAKOTI MR.A C SARMA MR. A C SARMA MR.A K DUTTA MR.B PURKAYASTHA
10	RSA/10/2012 CAVT. NO., 125/4/11 (AT 2:00PM), FIXED	RINKU MANI DAS and 3 ORS, Versus ON THE DEATH OF PADUM KISHORE DAS HIS LEGAL HEIRS AND ORS	MR.G C PHUKAN MR.K GOGOI(A-4) MR.R BARPUJARI	DR.B AHMED MR. N HAQUE MR. N HAQUE MRK UDDIN MR. S R BARBHUIYA MR M HUSSAIN FOR CAVEATOR MR.S C KEYAL MR.D MOZUMDER MR.T ETE FOR CAVEATOR MS.H SARMA
11	CRP/329/2013 CAVT. NO. 1247/2012 WITH LCR, FIXED	JAGADISH CH. BANIK Versus BHOLA NATH MAZUMDAR and 3 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.S C KEYAL MR.D MOZUMDER MR.T ETE FOR CAVEATOR MS.H SARMA
12	MACApp./241/2015 WITH LCR	SMTI RENU BALA DAS Versus THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	MS. R D MOZUMDAR (R-1) MR. A DUTTA (r-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
13	MACApp./124/2016 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KUNJA GOGOI and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR A SHARMA	MR N C DAS, SR.ADV. B J BAROOAH (R-1) MR A KHANIKAR(R-1) MS. M DEVI MS. M DEVI B BARUAH B BARUAH MR. M ALI(R-1) A DAS
14	SAO/1/2018 WITH LCR	SUBIR PAUL and ANR. Versus SMTI. SOMA SAHA and 2 ORS	MR.J KAKATI MR. D MOZUMDER MR.S SAIKIA MR. D MAZUMDAR MR. P BORAH MR.R SARKAR	MRJ C GAUR MS.M GAUR
15	MACApp./114/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. RUNU BORAH AND ANR	MS L SHARMA MR. S S SARMA	MR. M C BHATTA MR. D DAS MR. R J DAS
16	MACApp./323/2021 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MRS. ANISHMRITA CHETIA HANDIQUE AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR. B PATHAK MR. B PATHAK MR B HAZARIKA (R-3,4) MR. J K SARMA (R-1)
17	WITH MACApp./198/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SRI TAPASH DEY AND 2 ORS	MR. K K BHATTA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK MR. A LAHKAR	MR. B PATHAK MR. R THADANI (R1) MR B HAZARIKA (R-2,3) MR. J K SARMA (R1)
18	RSA/73/2022 WITH LCR	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR
19	CRP/22/2023 WITH LCR, FIXED	REHAN UDDIN CHOUDHURY Versus TAJ UDDIN LASKAR	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR M J QUADIR MR S S ISLAM MS S AHMED

20	MACApp./354/2023 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. Versus KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R-1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4) MS F N ZAMAN (r-1 to 4)
	WITH I.A.(Civil)/2978/2023 in MACApp./354/2023	KALPANA NATH AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA
21	MACApp./261/2024 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus DANDIDHAR DEKA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR S C PANDIT MD H R AHMED(R-4,5) M BEGUM (R-4,5)
	WITH I.A.(Civil)/470/2025 in MACApp./261/2024	DANDIIDHAR DEKA Versus ORIENTAL INSURANCE CO LTD.	MD A RAHMAN	MS. R D MOZUMDAR
22	RSA/19/2025 CAVT. NO.11822/024, WITH LCR, FIXED	BHAGAWAN DAS Versus DEBAJYOTI SAIKIA AND ANR	MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI N GAUTAM	MR. R K BHUYAN FOR CAVEATOR
	WITH I.A.(Civil)/558/2025 in RSA/19/2025	BHAGAWAN DAS Versus DEBAJYOTI SAIKIA AND ANR	MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI N GAUTAM	MR. R K BHUYAN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Bail Appln./1258/2025	EBAT HUSSAIN @ MD IBAT HUSSAIN AND ANR	MR. N J DUTTA RIJUANA BEGUM	PP, ASSAM
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Versus

THE STATE OF ASSAM

2	Bail Appln./1261/2025	INAMUL ALI	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
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Versus

THE STATE OF ASSAM

BAIL HEARING (BA)

3	Bail Appln./543/2025 WITH CASE RECORD(SCANNED COPY), FIXED	GURVEER SINGH	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM SC, NCB
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Versus

THE UNION OF INDIA

4	Bail Appln./1171/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SONU ALI @ SUNU ALI	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
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Versus

THE STATE OF ASSAM

WITH

5	Bail Appln./1170/2025	MD RAJAK ALI ALIAS DHAN ALI ALIAS KALIA	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
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Versus

THE STATE OF ASSAM

BAIL HEARING

6	AB/3427/2024 FIXED	RAYAZ ALI	MR. N J DUTTA MS P KAKATI	PP, ASSAM
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Versus

THE STATE OF ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-I RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2392/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
2 WP(C)/2393/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
3 WP(C)/2394/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
4 WP(C)/2395/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
5 WP(C)/2396/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
6 WP(C)/2397/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST

7	WP(C)/2398/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
ADMISSION				
8	WP(C)/5523/2015 PART-HEARD, FIXED	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
9	WITH WP(C)/8645/2018	SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) MRS. D DAS BARMAN (GA, ASSAM, R- 6) MS. A BORA (SC, HEALTH DEPARTMENT, R-1 TO 4) SC, NHM SC, HEALTH
10	WP(C)/3606/2022 PART-HEARD, FIXED	UMESH CH BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR (Amicus Curiae) MR. N BARMAN MS. J BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, PWD
11	WP(C)/7009/2016 FIXED	M/S GROB TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY	GA, ASSAM MS P.R. MAHANTA, SC, REVENUE
12	WP(C)/3480/2018 B/O	M/S. SYNPACK FINANCE PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR. L N DIHINGIA MR. A K SAHU MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE
13	WP(C)/3661/2018 FIXED	RANJIT KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR D BARMAN MR. K M HASSAN	SC, HIGHER EDU MR. R P KAKOTI (R5) GA, ASSAM MR. A K DUTTA (R5) MRS. A. GAYAN, CGC MR. B GOGOI MR. S SUTRADHAR (R5) SC, FINANCE DEPTT. SC, IIT SC, REVENUE MR. R BARPUJARI
14	WP(C)/5268/2019 WITH WP(C)/851/2009 (D/O), FIXED	ON THE DEATH OF ATUL KUMAR SARMA,HIS LEGAL HEIRS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. A J DAS MR. P J SAIKIA, SR. ADV MR. P DEKA MS M NIROLA MR K J SAIKIA	MR. N BORAH (R-5) MR. R SARMA SC, GMC MR. H S BARUAH
	WITH I.A.(Civil)/741/2020 in WP(C)/5268/2019	TAPAN KR DUTTA Versus ATUL KUMAR SARMA AND 4 ORS	MR. N BORAH MR. H MAZUMDER	MR. P P DEKA MR. A J DAS MR. S BORA SC, GMC

15	WP(C)/2285/2021 WITH RECORDS, B/O	KAILASH CHAND JAIN Versus THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
16	WP(C)/1960/2022 FIXED	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	MR G N SAHEWALLA(R-6,7,8,9) MR S DEKA (R-6-9) MS. J BORO (R-6-9) MS J DAS (R-6-9) MR M SAHEWALLA(R-6,7,8,9) MS. S. TODI(R-6,7,8,9) MS G DUGAR(R-6,7,8,9) MS T J SAHEWALLA(R-6,7,8,9) SC, FINANCE SC, ATPPF
17	WP(C)/5858/2022 FIXED	NURMOHAMMAD HUMAYUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE MR. M K SHARMA	MR. N GOSWAMI, GA, ASSAM (R-3 & 4) MR. C K S BARUAH, CGC (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI, SC, REVENUE DEPTT. (R-1 & 2)
18	WP(C)/586/2023 FIXED	BAHA MURMU Versus THE STATE OF ASSAM AND 5 ORS	MS A ZAHAN S I AKAND	SC, FOREST GA, ASSAM SC, FINANCE
19	WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023, THE STATE OF ASSAM AND 7 ORS FIXED	ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR
20	WP(C)/91/2024 FIXED	INDIAN OIL CORP LTD (MARKETING DIV) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
21	WITH WP(C)/92/2024	INDIAN OIL CORP LTD (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
22	WP(C)/4217/2024 FIXED	RAM CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR J SINGH MS M ZOMUANPUII MS S JAIN	GA, ASSAM MR. B D DEKA(R-4,5) MR. M DAS(R-4,5) N CHAUDHURY(R-4,5) MR A BHATRA (R-4,5) MR A DEKA(R-4,5)
23	WP(C)/6792/2024 FIXED	SMTI. RUPANJALI BORA Versus THE STATE OF ASSAM AND ORS	MR. R SARMA MR. L GOGOI MS. D GOGOI	GA, ASSAM MR. J K GOSWAMI(R-7 TO 15) MR. J ABBAS (R-5,6) MR M HANDIQUE(R-5,6) MR A DEY (R10, R12, R13) MR D J BORO (R-7 TO 15)
24	WP(C)/924/2025 FIXED	DULAL UDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM SC, REVENUE
ORDERS				
25	Crl.Rev.P./283/2024 WITH LCR 3 FILES, FIXED	RAHUL GANDHI Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	PP, ASSAM

HEARING

26	WP(C)/4870/2016 PART-HEARD, FIXED	M/S IORA and ANR Versus THE UNION OF INDIA and 5 ORS	MR.P K GOSWAMI MR.A M BUZARBARUAH MS.M BARMAN MS.J GOGOI R SARMAH MR.K GOSWAMI MS M KAKOTY MR.M ISLAM MS. S SAIKIA MS.A NEOG MS M KAKOTY	DR.B AHMED(SC,INDUSTRIES) MS.P DAS(R-6) MR.G DAS(R-6) MR. K K PARASAR ASSTT.S.G.I.
27	Crl.Pet./867/2013 FIXED	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
28	WP(C)/1796/2022	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ MR. A PARVEZ MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4,5,6) MR D GOGOI (r-3,4,5,6)
29	WP(C)/5946/2023 FIXED	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
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10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025



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[For Tuesday,20th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1609/2025	SRI SUBON MURMU Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
2	Bail Appln./1610/2025	HAMIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
3	Bail Appln./1614/2025	SRI MUNNA KUMAR SAHNI ALIAS MUNNA Versus THE UNION OF INDIA	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, NCB
4	Bail Appln./1615/2025	AYSHA SIDDIKA Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
5	Bail Appln./1617/2025	NAJIRA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. R BORA S BARBHUYAN	PP, ASSAM
MOTION				
6	AB/1099/2025	MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./468/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SMT PRIYANKA DAS Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
8	Bail Appln./539/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. J AHMED J U AHMED MS A HUSSAIN H G DAISY	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
9	Bail Appln./1136/2025 WITH CASE RECORD(SCANNED COPY), FIXED	HOTOLI YEPTHOMI Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) Q. KIBA	SC, NCB
10	Bail Appln./1249/2025 FIXED	ASHIDUR ISLAM @ ASHIDUL ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM

11	Bail Appln./1270/2025 FIXED	JAMAT ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL S SOHAIL FARNAZ N A HUSSAIN	PP, ASSAM
12	Bail Appln./1304/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MANGAL MIAH Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
13	Bail Appln./1320/2025 FIXED	RAJIB ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
14	Bail Appln./1336/2025 FIXED	ARIFUL ISLAM Versus THE STAT OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
15	Bail Appln./1363/2025 FIXED	FAIZUR RAHMAN Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
16	Bail Appln./1383/2025 FIXED	MD JIABUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
17	Bail Appln./1398/2025 FIXED	MD MAHIDUL @ MAIDUL ISLAM Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
18	Bail Appln./1412/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JULHAS BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA	PP, ASSAM
19	Bail Appln./1475/2025 FIXED	EBADUL HAQUE Versus STATE OF ASSAM	MS. T SOM	PP, ASSAM

BAIL HEARING

20	AB/281/2025 FIXED	RAKESH KUMAR PRASAD Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
21	AB/611/2025 FIXED	AJIT BARUAH Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
22	AB/630/2025 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
23	AB/786/2025 FIXED	JAMIR UDDIN Versus THE STATE OF ASSAM	MISS. M BORAH MR H K BARUAH	PP, ASSAM
24	AB/846/2025 FIXED	ASHOK CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB MR. I U CHOWDHURY	PP, ASSAM
25	AB/870/2025 FIXED	SRI GOPAL KUMAR SARAWGI Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
26	AB/899/2025 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	J U AHMED MS J A AHMED MR S A REEYAZ	PP, ASSAM
27	AB/936/2025 FIXED	PREM SAIKIA @ DHAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
28	AB/940/2025 FIXED	RAJU GOGOI AND ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
29	AB/1042/2025 FIXED	SHAFIKUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM

HEARING

30	Crl.Rev.P./154/2011 WITH LCR 4 FILES	RAJEN GOWALA and ANR. Versus THE STATE OF ASSAM	MR.R P SARMAH MRM R ADHIKARI MISS.D CHOWDHURY	PP, ASSAM
31	Crl.Pet./739/2013 WITH LCR 2 FILES	ASISH SAHA Versus THE STATE OF ASSAM and ANR	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MRB K BARMAN	MR.B CHAKRABORTY MR.D SARMAH PP, ASSAM
32	Crl.Pet./844/2013	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGOHAIN PP, ASSAM
33	Crl.Pet./67/2019 FIXED	BHARAT SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J ROY MS. S SARMAH	MR. B SARMA, SPL. P.P., WILDLIFE PROTECTION
34	Crl.Pet./1427/2019 WITH LCR 1 FILE, FIXED	SMTI. SUSHMA KUMARI @ SUSHMA DEVI AND 5 ORS. Versus SMTI. ASARAFI DEVI	MR. D P CHALIHA MS M ROY	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN
35	W.P.(Crl.)/29/2023 WITH LCR, FIXED	MONURANJAN NATH Versus THE STATE OF ASSAM AND ANR	MS P AGARWAL MR. B J DAS	MR B P BORAH (r-2) MR P J DUTTA (r-2) A KALITA (r-2) MISS. J GOGOI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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19)	MR I AHMED	22-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3876/2024 PART-HEARD, FIXED	C/5023374 HAV/CLERK L TOMBA SINGHA AND 421 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. S S ROY DY.S.G.I.
2	WP(C)/7995/2015 FIXED	DIPENDRA ADHIKARI and 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. M U MONDAL MR. S BANIK MR. P N GOSWAMI MR. P KALITA J ISLAM MR. K P PATHAK MR. K P PATHAK MR. R R Gogoi MRS. A BHATTACHARYYA	MR. T J MAHANTA GA, ASSAM MR. P P DUTTA SC, FINANCE SC, REVENUE
3	WP(C)/2483/2016	CHANDAN KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARANIA MR. S U AHMED MS. SUSENTETLA	GA, ASSAM
4	WP(C)/7631/2018	RAKESH KUMAR SURANA Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
5	WP(C)/4729/2022	SANJAN PAUL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM SC, BTC SC. WATER RESOURCE DEPTT.
6	WP(C)/514/2024	MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA	GA, ASSAM SC, REVENUE
7	WP(C)/902/2024	SUREN CHUTIA AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, IRRIGATION SC, WATER RESOURCE SC, FINANCE
8	WP(C)/1732/2024	ARVIND KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR P KATAKI MRS R BEGUM MS N KASHYAP	SC, P AND R.D. GA, ASSAM MR. V N UPADHYAY (r-4) MS P MISHRA (r-4) SC, REVENUE

9	WP(C)/6430/2024	TIRUPATI METALS Versus THE STATE OF ASSAM	MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
10	WP(C)/96/2025 CAVT. NO.12262/024,	KALAIKHUWA PACHIM KHALOI BHAGA MATCHYAJIBI SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTH	MS A HUSSAIN GA, ASSAM S AHMED SC, FISHERY FOR CAVEATOR
11	WP(C)/1151/2025	PINTU BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR T PAUL MR. M KALITA MS. P DEVI	GA, ASSAM SC, FISHERY
ORDERS				
12	WP(C)/6467/2023	PRADYUT HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	SC, CO OP GA, ASSAM MR. M HOSSAIN (R- 8,9,10,11,12)
HEARING				
13	WP(C)/1101/2017 PART-HEARD	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	MR.S SAIKIA(SC, A.S.A.M.B.) MR. N J GOGOI
WITH I.A.(Civil)/3056/2017 in WP(C)/1101/2017				
14	WP(C)/1404/2017 PART-HEARD	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS. MD. AYUB HUSSAIN Versus THE UNION OF INDIA and 7 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.S SAIKIA SC, A S A M B MR.M Z AHMED(SC,NEEP CO.) C.G.C. MR D SENAPATI (R- 2-8) MRS.A DASS MS. D SWAMI (R- 2-8) MS. S. TODI(R-2 TO 8) MR H K SARMA(R-2 TO 8) ASSTT.S.G.I.
15	WP(C)/189/2018 PART-HEARD	AJOY CHOUDHURY Versus THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1611/2025	ARTI KUMARI ALIAS CHANDANI KUMARI Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
2	Bail Appln./1612/2025	AKHTISAM HOQUE @ AKHTISAM AHSAN HAQUE Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH MR M KHAN	PP, ASSAM
3	Bail Appln./1613/2025	ANOWAR HUSSAIN @ MD. ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH SABRISH AHMED	PP, ASSAM
4	Bail Appln./1616/2025	MANOB SAHA @ MITHUN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
5	Bail Appln./1618/2025	NABA DEKA Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
6	Bail Appln./1619/2025	INNUS ALI @ INNAS ALI. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
7	Bail Appln./1620/2025	JAMAL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
MOTION				
8	AB/1097/2025	MD HAFIZUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
9	AB/1098/2025	PARBIN AHMED @ PARBIN SULTANA Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR. MANAS J MISRA MS B A AHMED	PP, ASSAM
10	AB/1100/2025	JITEN GOGOI Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MR A B DUTTA	PP, ASSAM
11	AB/1101/2025	SRI SUDIP SARKAR AND ANR Versus THE STATE OF ASSAM.	MR. B CHOWDHURY	PP, ASSAM

12	AB/1102/2025	NICHAN DAS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
13	AB/1104/2025	SRI PULEN DAS Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR RATAN KALITA	PP, ASSAM
14	AB/1105/2025	RAFIQUL ISLAM ALIAS RAFIKUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL MR. A NAYAK	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./1325/2025 FIXED	HARJYOTI DAS Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
16	Bail Appln./1338/2025 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD. A J ATIA MS A H ATIA	PP, ASSAM
17	Bail Appln./1483/2025 FIXED	BABUL AHMED Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
18	Bail Appln./1510/2025 FIXED	RAJ KUMAR THAKUR Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	MR. R DUBEY (INFORMANT)) MS. A B KAYASTHA (INFORMANT)) MR. A N I HUSSAIN (INFORMANT)) PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/3390/2024 FIXED	NURUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
20	AB/3442/2024 FIXED	MD ABDULLAH HUSSAIN @ BIKI BORA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
21	AB/829/2025 FIXED	MUSTAFIZUR RAHMAN ALIAS MUSTAK ALI Versus THE STATE OF ASSAM	J S AHMED	PP, ASSAM
22	AB/1033/2025 FIXED	PRADEEP KUMAR YADAV AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>HEARING</u>				
23	Crl.Rev.P./108/2011 WITH LCR 3 FILES	PUTUL DUTTA Versus SMTI JOONMONI GOGOI	MR.A K MAHESWARI	MR.M CHOUDHURY MR.P HAZARIKA
24	Crl.Rev.P./122/2011 WITH LCR 3 FILES	PRAFULLA DEY Versus THE STATE OF ASSAM	MR.A SAHAD MD.M U AHMED MS U DAS MRD DUARA	PP, ASSAM
25	Crl.Rev.P./130/2011 WITH LCR	ABDUL KASHEM Versus THE STATE OF ASSAM	MS.J PAUL MS. B SARMA(AMICUS CURIAE) MR.S DEY MR.P SEN	PP, ASSAM
26	WITH Crl.Rev.P./59/2011	RUPAM RAY @ RUPAN RAY and 6 ORS Versus THE STATE OF ASSAM	MR.S DEY MR.P SEN	PP, ASSAM
27	Crl.Rev.P./140/2011 WITH LCR 4 FILES, FIXED	SMT. PROTIVA NATH Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM

28	Crl.Pet./412/2013	KUMAR PAPPU SINGH and ANR Versus MD HASHMAT ALI		MR.H R A CHOUDHURY MR.A F N U MOLLAH MR.I A HAZARIKA
29	Crl.Pet./481/2013 WITH LCR 2 FILES	MD. MAFIDUL ALAM Versus THE STATE OF ASSAM AND ANR	MR.J ALI	MR.P K DAS(R-2) MR.D BORA(R-2) MR.S DAS MR.D DEKA(R-2) MR.R ALI(R-2) PP, ASSAM MR.M PANDIT MR.H A SARKAR MR.R D LAL
30	Crl.Pet./532/2013 WITH LCR 5 FILES	NARAYAN DAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.R SARMA	MR.S N SARMA MR.A SARMA MR. D SARMA (r-2) MR. ABU JAHID (r-2) MR.S CHOUDHURY PP, ASSAM MR.A ZAHID
31	Crl.Rev.P./438/2015 WITH LCR 2 FILES	JASHIM UDDIN LASKAR Versus MUSSTT. SAKILA BEGUM MAZUMDER	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.R A CHOUDHURY MR.H MUBARAK	MR.M HAQUE MR.A Y CHOUDHURY
32	Crl.Pet./249/2018 FIXED	DILIP MILI Versus THE STATE OF ASSAM AND ANR.	B ZODALIANI MR. N SARKAR MR S BORGHAIN MS. B DEVI MR G GORLOSA	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM MR. DIVYANSH RATHI (R-2)
33	Crl.Rev.P./439/2019 WITH LCR 2 FILES	GANESH MAJUMDAR Versus SREEKANTA PATHAK	DR. N DEKA MR N AHMED	MR. R SARMA MS. S D SAIKIA MR. P M KALITA
34	WITH Crl.Rev.P./542/2022	SREEKANTA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	DR. N DEKA MS. S DAS PP, ASSAM

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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[THIS BENCH WILL SIT AT 2:00 PM]

**COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING
TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH
REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO.23]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/1680/2019 PART-HEARD, BY SLIP	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
WITH I.A.(Civil)/2430/2024 in WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	SC, APSC SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
WITH 2 WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
WITH I.A.(Civil)/2432/2024 in WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	GA, ASSAM SC, APSC SC, FINANCE

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